

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH : JODHPUR

Date of order : 25.08.1998

O.A. No. 199/98

1. Vijay Kumar son of Shri Kashi Ram aged 38 years.
2. Ladhu Ram son of Shri Bachoa Ram aged 40 years.
3. Sukvinder Singh son of Shri Sacha Singh aged 38 years.
4. Dhutt Ram son of Shri Gopi Ram aged 44 years.
5. Maheshwar Das son of Shri Ramjidas aged 39 years.
6. Harikeshwar son of Shri Toofani aged 40 years.

Applicants Nos. 1, 4 & 5 are employed on the post of Refg. Mech. in the office of the Garrison Engineer (Army), MES, Sri Ganganagar and the applicants Nos. 2, 3 and 6 are employed on the post of Refg. Mech. in the office of the Garrison Engineer (Army), MES, Lalgarh Jattan, Distt. Sriganganagar.

... Applicants.

versus

1. Union of India through Secretary to Government of India, Ministry of Defence, Raksha Bhawan, New Delhi.
2. Commander Works Engineer, MES, Sriganganagar.

... Respondents.

Mr. J.K. Kaushik, Counsel for the applicants.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman

Hon'ble Mr. Gopal Singh, Administrative Member.

O R D E R

(Per Hon'ble Mr. Gopal Krishna)

Applicants, Vijay Kumar, Ladhu Ram, Sukvinder Singh, Dhutt Ram, Maheshwar Das and Harikeshwar, have impugned the order dated 6.4.98 at Annexure A/l insofar as it relates to the applicants and have sought exemption from passing of the trade test for the post of HS Grade-II.

*CKK* 2. Heard the learned counsel for the applicants.

3. Applicants, Vijay Kumar, Dhutt Ram and Maheshwar Das, are employed on the post of Refrigeration Mechanic in the office of the Garrison Engineer (Army), MES, Sriganganagar, while the applicants, namely Ladhu Ram, Sukvinder Singh and Harikeshwar, are employed on the same post in the office of the Garrison Engineer (Army), MES, Lalgarh Jatan, District Sriganganagar. Applicants are working on the post of Refrigeration Mechanic (SK) and their contention is that since they have passed the trade test for higher post equivalent to HS Grade-II, they should be exempted from passing the trade test for promotion to FGM HS-II. It is also stated that as per the policy contained in Annexure A/7 dated 1.2.95, the applicants should have been promoted to the post of Refrigeration Mechanic HS-II without any trade test. The applicants now intend to make a detailed representation to the concerned authority in regard to their grievance.

4. In the circumstances, this application is disposed of at the stage of admission with a direction to the applicants to make a representation to the respondent No. 2 within one month from the date of this order and the respondent No. 2 is directed to decide the same within a period of three months from the date of its receipt from the applicants.

5. Let a copy of the O.A. and the annexures thereto be sent to the respondent No. 2 alongwith a copy of this order.

Gopal Singh  
(Gopal Singh)

Adm. Member

Gopal Krishna  
(Gopal Krishna)  
Vice Chairman

cvr.